

Mobile Library-cum-Book Stall

9210. SHRI RAMAVATAR SHASTRI: Will the Minister of RAILWAYS be pleased state:

(a) whether it is a fact that only one 2nd Class card pass is issued to Mobile Library-cum-bookstall contractors for the use of their representatives in train;

(b) whether it is a fact that the Railway has issued extra card pass to the contractors to supervise the work of mobile-cum-Library bookstall;

(c) whether it is also a fact that Ministry of Railways have received any suggestion from the Members of Parliament for the withdrawal of order of fixing photograph on 2nd class card passes in mobile Library-cum-bookstall; and

(d) if so, what action Government propose to take in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b) Instructions to the zonal railways already exist for issue of absolute minimum number of second class passes required for management of mobile library-cum-bookstalls available over the section on which the mobile units and for use by the person/persons (contractor and/or his employees) who actually manage the mobile library-cum-bookstall on a particular train.

(c) and (d). A reference was received from one Member of Parliament suggesting the withdrawal of orders for affixing photographs on the card passes issued to mobile Library-cum-bookstall contractors. It has, however, been decided not to make any relaxation in this regard on consideration that when all card passes are issued with the photographs of the persons who would utilise the same, it would avoid misuse of such passes by unauthorised persons.

Allotment of Bookstalls to unemployed Graduates

9211. SHRI RAMAVATAR SHASTRI: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that his Ministry issued orders of preference to the Zonal Railways for allotment of bookstalls to the group of unemployed graduates;

(b) whether it is a fact that the order of preference for allotment of bookstalls at Ambala Cantt. Station is not followed;

(c) whether it is a fact that so many unemployed graduates have applied and deposited lumpsum earnest money and the case has not yet been finalised; and

(d) what are the detailed reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (d). The order of preference for the award of bookstall contracts at Stations on Indian Railways is indicated below:

(i) Co-operative Societies of actual workers/vendors and Co-operative Societies of unemployed graduates;

(ii) Partnerships and Associations of unemployed graduates;

(iii) Individual unemployed graduates, who are sons/wards of railwaymen (serving/retired); and

(iv) Individual unemployed graduates other than those at (iii) above.

In the case of bookstall contract at Ambala Cantt. Station five applications (one from a Partnership of unemployed graduates and the remaining from four individual unemployed graduates) were received. The partnership firm falling under order of preference No. (ii) above was not considered suitable as the representative of the Partnership firm who

appeared before the Screening Committee, failed to produce the graduation certificates of other partners. The bookstall contract has, therefore, been offered by the Railway Administration to an individual unemployed graduate falling under the order of preference No. (iii) above. There has, therefore, been no deviation from the procedure followed by the Zonal Railway.

Medical facilities to Press Correspondents & Journalists

9212. SHRI RAM VILAS PASWAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is any proposal under consideration of the Government to provide medical facilities in the Capital and all 'A' Class cities in the country to the Press Correspondents and Journalists as per rules admissible to the Central Government Employees;

(b) if so, what are the details thereof; and

(c) if not, the reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUD-BEN M. JOSHI) : (a) There is no proposal under consideration of the Government to provide medical facilities in the Capital and all 'A'

Class cities in the country to the Press Correspondents and Journalists as per rules admissible to the Central Government Employees.

(b) and (c). Do not arise.

अखिल भारतीय आयुर्विज्ञान संस्थान में 'ओपन हार्ट सर्जरी'

9213. श्री राम विलास पासवान : क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) अखिल भारतीय आयुर्विज्ञान संस्थान की स्थापना के बाद इस संस्थान में वर्ष-वार "ओपन हार्ट सर्जरी" के कितने आपरेशन किये गये ; और

(ख) विभिन्न वरिष्ठ सर्जनों द्वारा (उनके नामों सहित) प्रति वर्ष कितने ओपन हार्ट आपरेशन किये गये तथा आपरेशन के दौरान कितने रोगी मरे ?

स्वास्थ्य और परिवार कल्याण मंत्री (श्री डी. शंकरानन्द) : (क) और (ख) ओपन हार्ट सर्जरी अखिल भारतीय आयुर्विज्ञान संस्थान में वर्ष 1964 में शुरू की गई थी । 1964 में 1974 की अवधि के दौरान लगभग 500 ओपन हार्ट आपरेशन किए गये । 1974 तक ओपन हार्ट आपरेशनों का अकाउंट से वर्ष-वार रिकार्ड नहीं रखा जाता था । 1975 में 17 अप्रैल, 1982 तक किए गये ओपन हार्ट आपरेशनों की संख्या, वरिष्ठ सर्जन के नाम और इन आपरेशनों के दौरान हुई मौतों की संख्या संलग्न विवरण में दी गई है ।

विवरण

किए गये आपरेशनों की संख्या, वरिष्ठ सर्जन का नाम और इन आपरेशनों के दौरान हुई मौतों की संख्या

वर्ष	प्रो. एन. गोपीनाथ	डा. पी. वेणुगोपाल	डा. आई.एम. राव	डा. एम. प्रमोदी	कुल
1	2	3	4	5	6
1975	39(5)	34(4)	18	20(1)	111(10)
1976	44(3)	58(4)	47(1)	—	149(8)
1977	49(5)	54(2)	49(4)	—	152(11)